

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
CRIMINAL APPELLATE JURISDICTION**

PUBLIC INTEREST LITIGATION NO. 17 OF 2022

Miss Gouri Abhay Bhide }
and Anr. } **Petitioner**
}
}
} **versus**
Union of India and Ors. } **Respondents**

Ms. Gouri Abhay Bhide, petitioner no. 1 in-person present.

Mr. D. P. Singh with Mr. Aditya Thakkar for respondents 1 to 3.

Ms. Sangeeta Shinde, APP for respondent no. 4.

Mr. A. P. Mundargi, Senior Advocate with Mr. Joel Carlos for respondent no. 5.

**CORAM: DIPANKAR DATTA, CJ. &
 ABHAY AHUJA, J.**

DATE: NOVEMBER 22, 2022

P.C.:

Place this Criminal PIL petition before the Bench of which one of us (Chief Justice) is not a member.

SALUNKE
J V

Digitally signed
by SALUNKE J V
Date: 2022.11.23
11:06:05 +0530

(ABHAY AHUJA, J.)

(CHIEF JUSTICE)